

Title: Demanded to revive the Public Sector Undertakings by providing sufficient budgetary fund.

SHRI BASU DEB ACHARIA (BANKURA): Last year, the Cabinet took a decision to close down eight Public Sector Undertakings of our country.

12.36 hours (Mr. Deputy-Speaker *in the Chair*)

Out of eight, six are located in the State of West Bengal. Then, there was a discussion on the floor of this House under a Call Attention Motion. As there was a demand from the Members of this House and various trade unions that the Government, instead of closing down these important Public Sector Undertakings, should take steps to revive them, then the Government appointed a Review Committee. Sir, the Review Committee has already submitted its report, at least, six months back. But the Government has not taken any action in regard to revival of these Central Public Sector Undertakings. These are important Public Sector Undertakings like MAMC, Cycle Corporation of India, National Instrumentation Limited....(Interruptions)â€

SHRI SUNIL KHAN (DURGAPUR): You are insulting the Public Sector Undertakings....(Interruptions)

SHRI BASU DEB ACHARIA: The Government is not taking any steps to revive them. There is a possibility. Various Committees were appointed. Sir, a revival package was prepared and even it was submitted to the BIFR.

MR. DEPUTY-SPEAKER: Shri Basu Deb Acharia, this is 'Zero Hour'.

SHRI BASU DEB ACHARIA: I know it is 'Zero Hour', but the issue is very important....(Interruptions)

MR. DEPUTY-SPEAKER: The issue has to be raised but you do not make a statement. Please conclude now.

SHRI BASU DEB ACHARIA: Sir, for the last one year, we have been persistently and continuously demanding that sufficient and adequate steps should be taken to revive the Public Sector Undertakings....(Interruptions)

श्री सुरेश रामराव जाधव (परमनी) : यह तो जीरो ऑवर में डिबेट चालू है।

MR. DEPUTY-SPEAKER: Shri Basu Deb Acharia, please conclude.

SHRI BASU DEB ACHARIA: What is the Government doing? Under the SICA rule, when an Undertaking is referred to the BIFR, the operation of that Undertaking should not be stopped. In some cases, the operations of these Undertakings have been stopped. So, I demand that the Government should take urgent steps to revive these Central Public Sector Undertakings and provide sufficient budgetary fund. And the revival package which has been submitted to the Government should be approved.

...(Interruptions)

MR. DEPUTY-SPEAKER: If you interrupt, I will not call you. I have the list. I will call everybody. Please be seated.

...(Interruptions)

MR. DEPUTY-SPEAKER: Now, Shri Basu Deb Acharia, I cannot go on warning you. Please conclude now.

SHRI BASU DEB ACHARIA: Without further delay, the Government should take all steps to revive all the Central Public Sector Undertakings. ...(Interruptions)

MR. DEPUTY-SPEAKER: Please do not interrupt. I will give you a chance.

...(Interruptions)

SHRI SUNIL KHAN (DURGAPUR): The Government is here. It is a very important issue. BOGL and MAMC fall within my constituency. The Review Committee has already submitted its report. However, till now, the money is not being given for the revival packages. ...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Khan, it is too much. Please resume your seat.

...(Interruptions)

SHRI SUNIL KHAN: It is a very important issue. The hon. Minister of Finance is here. ...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Khan, I warn you. You were not called. Please do not do like this. I have not given

you permission. I may have to warn you.

...(Interruptions)

MR. DEPUTY-SPEAKER: This is not the way. Shri Basu Deb Acharia, you are setting an example.

...(Interruptions)

SHRI BASU DEB ACHARIA : Why is the Government silent? How much time will they take? ...(Interruptions)

MR. DEPUTY-SPEAKER: Will you please resume your seat now?

...(Interruptions)